

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 180 of 2017 (SZ)**

**Applicant(s)**

S. K. Vijaykumar,  
Aged about 50 years,  
S/o Lte Sh. S.N. Krishna Kumar,  
R/o 852, Cinema Road,  
Doddaballapur – 561203,  
Bangalore Rural District and 2 others.

Vs. **Respondent(s)**

Union of India,  
Through its secretary,  
Ministry of Environment, Forests and  
Climate Change, Indira Paryavaran  
Bhawan, Jor Bagh, Road,  
New Delhi – 110003. And 5 others.

**Legal Practitioners for Applicant(s)**

M/s Ritwick Dutta,  
Rahul Choudhary,  
Meera Gopal,  
Stanley Hebzon Singh

**Legal practitioners for respondent(s)**

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 06.11.2017</p> <p>Applicant representing counsel present. R5 counsel present. Other respondents side no representation. R2, R4 side Vakalat not filed. No representation for R2, R4. R2, R4 called absent. Fresh Private Notice to R1 &amp; reply of R3, R6 call on 20.11.2017.</p> <p>(Tmt. Meena Satheesh) Registrar</p>